

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/00962/2016**

Jabalpur, this Thursday, the 23<sup>rd</sup> day of August, 2018

**HON'BLE SHRI NAVIN TANDON, ADMINISTRATIVE MEMBER**  
**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**

Smt. Mamta Gupta,  
Age 54 years  
Wife of Shri Gopal Prasad Gupta  
R/o House No.597 Dixitpura  
Dr. Harsha Ki Gali  
Jabalpur (MP) PIN 482002

**-Applicant**

(By Advocate –**Shri P. Shankaran Nair**)

**V e r s u s**

1. The Union of India,  
Through the Secretary,  
Ministry of Defence  
South Block  
New Delhi 110001

2. The General Officer Commanding  
HQ Madhya Bharat Area Ridge Road,  
Jabalpur 482001 MP

3. The Commandant  
Jammu and Kashmir Rifles,  
Regimental Centre,  
PIN 908773 C/o 56 APO

4. Lt. Col B.S. Dogra,  
Adm Bn Cdr & Accounts Officer  
J & K Rifles Regimental Centre  
PIN 908773, C/o56 APO

**- Respondents**

(By Advocate –**Smt. Kanak Gaharwar**)

**O R D E R (Oral)****By Navin Tandon, AM:-**

Learned counsel for the applicant prays for withdrawal of this Original Application with liberty to file the same before the appropriate forum.

2. Prayer allowed.
3. Accordingly, this Original Application is dismissed as withdrawn with liberty as aforesaid.

**(Ramesh Singh Thakur)**  
**Judicial Member**

**(Navin Tandon)**  
**Administrative Member**

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